


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-27//03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 27/03/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

  
Deputy Registrar (Judl.)

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Technical Officer  
(SM)